

NOTIFICATION**OPEN QUOTATION FOR SUPPLY OF CARTRIDGES**

Open quotations are invited to supply Samsung Laser Printer Cartridge Model – MLT-D203S and MLT-D115L from the reputed registered firms/Agency dealing with Computer Accessories. The firm which submit the quotations should supply the cartridges at the accepted rates as and when indents are placed from the Pri. District & Sessions Judge, Tumakuru to all the courts of Tumakuru Unit. (including all Taluka Courts, details of the courts are shown in Annexure-C).

The details are mentioned below.

ANNEXURE-A

Printer Name	Cartridge Type	Quantity	Amount
Samsung Laser Printer 3320ND	MLT-D203S	1	
Samsung Laser Printer M2880FW	MLT-D115L	1	

ANNEXURE-B

The terms and conditions for supply of printer cartridges as follows:-

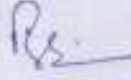
1. The firm which submit the quotations should have HP Authorized Dealer Certificate for supply of Samsung Cartridges along with Original Equipment Manufacture Certificate (OEMC).
2. The cartridges should supply on Door Delivery Basis to Tumakuru courts and all Taluka courts of Tumakuru unit within 7 working days from the date of receipt of order from this office and the cost of transportation is to be borne by supplier only.
3. The supply of cartridges is on the credit basis and the payment would be made by this office after confirmation of delivery of the goods and receiving funds from the Hon'ble High Court/Government.
4. The supplied cartridges should be within the period of Warranty. If the Warranty is lapsed cartridges supplied would be returned without making payment at the risk of the supplier.

5. If the Prl. District & Sessions Judge, Tumakuru noticed any fault on the cartridges supplied, the cartridges would be returned at the cost of the supplier without giving any notice and the payment would be withheld till the supply of good quality cartridges.
6. Supply of cartridges are to be genuine and original and should not cross the warranty period. If there is any fault in the product the liability lies on the supplies and all expenses needs to be borne by the supplier itself.
7. The consolidated billing has to be made in the name of the Prl. District & Sessions Judge, Tumakuru for the cartridges supplied from the supplier. The supplier has to submit the proper endorsement taken (delivery charges) for having delivered the cartridges to the courts for processing of payment.
8. Supplier should not give room for any complaint on the supplied goods.

The quotation shall be submitted to the office of the Prl. District & Sessions Judge, Tumakuru during office hours.

The last date of receipt of the quotation is fixed on 4/9/18 by 5.00 P.M. and decision of selection of quotation and placing of supply order is left to the discretion of the Prl. District & Sessions Judge, Tumakuru.

Place: Tumakuru
Date: 27/8/2018


Prl. District & Sessions Judge
Tumakuru

ANNEXURE-C

1. Prl. District & Sessions Judge, Tumakuru
2. 1st Addl. District & Sessions Judge, Tumakuru
3. 2nd Addl. District & Sessions Judge, Tumakuru
4. 3rd Addl. District & Sessions Judge, Tumakuru
5. 4th Addl. District & Sessions Judge, Madhugiri
6. 5th Addl. District & Sessions Judge, Tiptur
7. 6th Addl. District & Sessions Judge, Tumakuru
8. Prl. Senior Civil Judge & CJM, Tumakuru
9. Addl. Senior Civil Judge & ACJM, Tumakuru
10. 2nd Addl. Senior Civil Judge & JMFC, Tumakuru
11. 3rd Addl. Senior Civil Judge & JMFC, Tumakuru
12. Prl. Senior Civil Judge & JMFC, Madhugiri
13. Addl. Senior Civil Judge & JMFC, Madhugiri
14. Senior Civil Judge & JMFC, Gubbi
15. Addl. Senior Civil Judge & JMFC, Gubbi
16. Senior Civil Judge & JMFC, Tiptur
17. Senior Civil Judge & JMFC, Kunigal
18. Senior Civil Judge & JMFC, Sira
19. Senior Civil Judge & JMFC, Turuvekere
20. Senior Civil Judge & JMFC, C.N.Halli
21. Senior Civil Judge & JMFC, Pavagada
22. Prl. Civil Judge & JMFC, Tumakuru
23. 1st Addl. CJ & JMFC, Tumakuru
24. 2nd Addl. CJ & JMFC, Tumakuru
25. 3rd Addl. CJ & JMFC, Tumakuru
26. 4th Addl. CJ & JMFC, Tumakuru
27. 5th Addl. CJ & JMFC, Tumakuru
28. Prl. Civil Judge & JMFC, Tiptur
29. Addl. Civil Judge & JMFC, Tiptur
30. Prl. Civil Judge & JMFC, Madhugiri
31. Addl. Civil Judge & JMFC, Madhugiri
32. Prl. Civil Judge & JMFC, C.N.Hally
33. Addl. Civil Judge & JMFC, C.N.Hally
34. Prl. Civil Judge & JMFC, Gubbi
35. Addl. Civil Judge & JMFC, Gubbi
36. Prl Civil Judge & JMFC, Kunigal
37. Addl. Civil Judge & JMFC, Kunigal
38. Civil Judge & JMFC, Pavagada
39. Addl. Civil Judge & JMFC, Pavagada
40. Prl. Civil Judge & JMFC, Sira
41. Addl. Civil Judge & JMFC, Sira
42. Civil Judge & JMFC, Turuvekere
43. Civil Judge & JMFC, Koratagere